

ITEM NO.46

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).310/2022

NISHA KUMARI & ORS.

Petitioner(s)

VERSUS

HARYANA PUBLIC SERVICE COMMISSION & ANR.

Respondent(s)

(FOR ADMISSION and IA No.65191/2022-EX-PARTE STAY  
IA No. 66166/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 66163/2022 - INTERVENTION APPLICATION)

Date : 02-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Ms. Pratima Nain Lakra, AOR  
Mr. Vikas Lakra, Adv.  
Mr. Daksh Nain, Adv.  
Ms. Shefali Dua, Adv.

For Respondent(s) Mr. Dama Seshadri Naidu, Sr Adv  
Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioners states that Mr. Ashok Mathur, learned standing counsel for the Haryana State Public Service Commission will be served during the course of the day. Dr. Monika Gosain, learned standing counsel for the State of Haryana has already been served.

List on 04.05.2022 showing the name of Mr. Ashok Mathur and Dr. Monika Gosain in the cause list as counsel for the respondents.

Registry to inform the abovesaid both counsel about the listing of the matter.

(ARJUN BISHT)  
(COURT MASTER (SH))

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS